

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION No. 1629
TO BE ANSWERED ON 08.03.2016**

Awards for Sportspersons

**†1629. SHRI RAM SWAROOP SHARMA :
SHRI RAM CHARAN BOHRA :**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has decided to give cash award to Gold, Silver and Bronze medal winners of Olympic/Asian Games in the year 2014-15 and if so, the number of players given cash award on winning Olympics/Asian Games medal till date;

(b) whether the Government has also awarded special honours to sportspersons who have brought glory to the country and if so, the details thereof;

(c) whether the Government has identified those talented sportspersons in various parts of the country who have won many national and international medals but are forced to live in penury and if so, the details thereof, State/UT-wise;

(d) the steps taken for the assistance of such players under the schemes being run by the Government; and

(e) the details of the sportspersons in various States/UTs benefitted under the said scheme during each of the last three years and the current year, sports discipline and State/UT-wise?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) : Cash Awards to Medal Winners in International sports events including those in Olympics and Asian Games are given under the Ministry of Youth Affairs and Sports' scheme of 'Special Awards to

Medal Winners in International events and their Coaches'. Cash Awards to all 6 Medal Winners of London Olympic Games, 2012 and 151 Medal Winners of Incheon Asian Games, 2014 have already been disbursed in 2012 and 2014 respectively. Since the launch of the Scheme in 1986, Cash Awards have been given to all the Medal Winners of Olympic and Asian Games.

(b) The outstanding Sportspersons are conferred with Rajiv Gandhi Khel Ratna Award, Arjun Award, Dhyan Chand Award and Padma Awards to honour them in recognition of their achievements in the field of sports.

(c) to (e) : The Ministry of Youth Affairs & Sports has been providing financial assistance to Sportspersons who had brought glory to the country in sports, but are now living in indigent circumstances under the Scheme of 'National Welfare Fund for Sportspersons'. Under the scheme, ex-gratia lumpsum financial assistance is given to the outstanding Sportspersons and their family members, whose annual income is less than Rs. 2 lakh, for their medical treatment, alleviating their financial distress, etc. The details of sportspersons / coaches provided financial assistance from the National Welfare Fund for sportspersons during the last three years and the current year are given in the Annexure.

Annexure

Annexure referred to in reply to part (c) to (e) of the Lok Sabha Unstarred Question No. 1629 to be answered on 08.03.2016 regarding 'Awards for Sportspersons' by SHRI RAM SWAROOP SHARMA and SHRI RAM CHARAN BOHRA :

Year	S.N.	Name of Sportspersons	Purpose	State	Amount
2012	1	Shri Yuvraj Singh, Cricketer	For medical treatment	Chandigarh	Rs. 5,00,000
	2	Ms. Nisha Rani Dutta, Archery	Living in indigent circumstances	Jharkhand	Rs. 5,00,000
	3	Shri Virender Bhatnagar, Cricket Coach (SAI)	For medical treatment	Delhi	Rs. 5,00,000
	4	Shri Santokh Singh, Athletics	For Participation	Delhi	Rs. 1,59,506
2013	5	Ms. Barbara J. Francies , Hockey Player	For medical Treatment	Maharashtra	Rs. 50,000
	6	Ms. Shanthi Sondarajan, Former Athlete	For Diploma Course	Kerala	Rs. 60,500

	7	Family of Ms. Ruma Chattopadhyay, Cycling Coach who died in road accident	Financial Assistance to Family	Calcutta	Rs.5,00,000
	8	Ms. Sulinder Kaur, wife of Late Shri Makhan Singh, Athlete	Financial Assistance	Punjab	Rs. 2,00,000
2014	9	Ms. Muniya, Kabaddi Player	For Medical Treatment	Uttar Pradesh	Rs. 2,00,000
	10	Ms. Barbara J. Frances, Former Hockey Player	For Medical Treatment	Maharashtra	Rs. 50,000
	11	Sh. Charanjit Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000
	12	Sh. Gurbax Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000
	13	Sh. Darshan Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000
	14	Sh. Harbinder Singh, Hockey Player	Financial Assistance	-----	Rs. 5,00,000

15	Sh. Balbir Singh, Hockey Player	Financial Assistance	-----	Rs. 5,00,000
16	Sh. Haripal Kaushik, Hockey Player	Financial Assistance	---	Rs. 5,00,000
17	Sh. Ali Sayeed, Hockey Player	Financial Assistance	---	Rs. 5,00,000
18	Smt. Shanti S. Laxman, Widow of Late Shri Shankar Laxman, Hockey Player	Financial Assistance	----	Rs. 5,00,000
19	Smt. Charanjit Kaur, Widow of Late Shri Prithpal Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000
20	Smt. Surinder Kaur, Widow of Late Shri Jagjit Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000
21	Smt. Shanti Mary, Widow of Late Shri V.J. Peter, Hockey Player	Financial Assistance	----	Rs. 5,00,000
22	Smt. Bhupinder Kaur, Widow of Late Shri Joginder Singh, Hockey Player	Financial Assistance	----	Rs. 5,00,000

	23	Sh. S.A. Salam, Former Football Player	For Medical Treatment	-----	Rs. 5,00,000
	24	Ms. Barbara J. Frances, Former Hockey Player	For Medical Treatment	Maharashtra	Rs. 50,000
	25	Sh. Shamrao Pawar, Gymnastic Player	For Medical Treatment	Karnataka	Rs. 2,00,000
2015	26	Sh. Kabyanil Taukdar, Rubic Cube Player	Financial Assistance for Participation	Assam	Rs. 3,00,000
	27	Ms. Vibha Patil, Widow of Late Shri Bandhu Patil Hockey Player	Financial Assistance	Maharashtra	Rs. 5,00,000
